

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 2098
TO BE ANSWERED ON THE 20th March 2023
PROPOSAL FOR NEW AIRPORTS IN THE COUNTRY**

2098. SHRI SATISH CHANDRA DUBEY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of new airports proposed to be built by Government in the country during the course of next three years, State-wise and district-wise;**
- (b) whether any project to build a new airport or cargo airport in the State of Bihar is under consideration;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a): GoI has accorded 'In-Principle' approval for setting up of 21 new Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadathi, Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh across the country.

Out of the 21 Greenfield airports where 'In-Principle' approval has been granted by this Ministry, 11 airports have been operationalised and for the remaining ones, the probable dates of completion of airports at Navi Mumbai, Vijayapura, Hassan, Noida (Jewar), Hirasar and Dholera is within the next three years.

However, the timelines for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.

(b) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of a new Greenfield airport in the country. As per the Policy, a State Government or an Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stages approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy. As of now, no proposal has been received for developing a Greenfield airport in State of Bihar, either from State Government concerned or any other Airport Developer.
